*170. [The questioners (Shri Ranjit Singh and Shri Ram Jethmalani) were absent. For answer vide col. 42-43 infra.]

Non-induction of Prithvi Missile

39

*171. SHRI MOHINDER SINGH LATHER:

-SHRI DIGVIJAY SINGH: †

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Indian Army is unprepared for induction of surface to surface prithvi missile as a "weapon system" which is scheduled to be undertaken in the beginning Of 1993 as reported in the Indian Express dated the 12th June, 1982;
- (b) whether it is a fact that major problems have threatened the optimal usage of Prithyi; and
- (c) if so, the reasons thereof and the problems arising due to the non-induction of Prithyi?

THE MINISTER OF DEIFENCE (SHRI SHARAD PAWAR): (a) No, Sir. The Indian Army is prepared for induction of Prithvi Missile. All the preparations for induction have commenced including training phases.

- (b) No, Sir.
- (c) Does not arise.

THE DEPUTY CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Action Plan to improve Jute Industry

- * 162. SHRT KRISHNA KUMAR BIRLA: Will the Minister of TEXTILES be pleased to state:
- (a) whether the Government have a proposal to introduce an action plan to improve the lute industry and also to reduce competition between jute bags and high density polythylene bags;
- (b) if so, whether the use of jute products has been falling since the past few years; and
- (c) if so, the steps Government pro pose to take to improve the jute in dustry?'

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Government have constituted a Committee to make recommendations for improv-p ing the condition Of the ijute industry. Government are also aware of the interests of the jute packaging sector and its *inter se* situation *vis-a-vis* the HDP bags for packaging.

(b) The figures of internal consumption of jute goods during the last few years are as follows;

Unit: 000/M.Tons

Period (April-March)

1987-88 957.4

1988-89 1149.1

1989-90 1108.8

1990-91 1234.7

1991-92 1079.3

(c) Government have taken several measures to revitalise the jute industry, including, creation of Jute

[†]The question was actually asked on the floor of the House by Shri Digvijay Singh.

Modernisation Fund; establishment of Special Jute Development Fund; .grant of financial support for pro-duct diversification programmes and maketing support, etc.

Encroachment by Anti-social Elements in Danappir Cantonment Board

*165. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the entire vacant space within Danapur Cantonment Board (Bihar) has been encroached by anti-social elements in *connivance with the Cantonment Board's staff; and
- (b) what action Government pro pose for removing unauthorised croachments in public interest and against the Cantonment employees?

THE MINISTER OF DEFENCE (SHRI SHARAD PA WAR): (a) and (b) All vacant land at Danapur Government has not been encroached by anti-social elements in connivance with the staff of Cantonment Board. However, there are encroachments on Defence lands under the management Of Danapur Cantt. Board. Action has been taken to remove all such encroachments under the provisions o'f the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Closure of Textile Mills in Kanpur

*166. MISS SAROJ KHAPARDE: Will the Minister of TEXTILES be pleased to

- (a) whether it is a fact that eight textile mills in Kanpur owned by the British India Corporation and the National Textile Corporation employing about 25,000 workers are facing clo-ure;
 - (b) if so, what are the details thereof; and
- (c) what remedial steps Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b) The textile mills owned by British India Corporation and National Textile Corporation in Kanpur are facing a severe problem of resource constraints, lack of modernisation, tew capacity utilisation and non-availability of raw materials.

to Questions

(c) The two undertakings have prepared a strategy to revitalise the mills which involves modernisation, labour rationalisation, financial res-structuring, etc.

Cotton purchased by CCI in Andhra Pradesh

*168. DR. YELAMANCHILI SIVAv JI: Will the Minister of TEXTILES be pleased to

- (a) what is the quantity of cotton purchased by CCI from Guntur and .-; Prakasam districts of Andhra Pradesh; and
- (b) what is the amount of profit that has been earned by CCI from this operation?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) During the cotton season 1991-92, the Cotton Corporation of India has purchased 45,000 bales of cotton from the Guntur and Prakasam districts of Andhra Pradesh.

(b) The C.C.I. does not preoare districtwise profit and loss account. These are prepared by CCI branoh-wise for the financial year as a whole.

काटम स्पिनिम यनिटस फेस डिफिक्टर टाइम्स' शीर्षक से समाचार

*170. भी रचकीत सिंह: श्री राम जेठमलानी :

क्या बस्त्र मंत्री यह बताने की वैधा करेंगे कि:

(क) क्या सरकार का ध्यान ५५ 1992 के टाइम्म आफ शंहिया में